

THE HIGH COURT OF MEGHALAYA:
SHILLONG
NOTICE

NO.HCM.III/166/2019-Judl./Part-I/567

Dated Shillong, the 09th March, 2026

It is hereby notified for the information of all concerned that:-

On 11th, 12th and 13th March, 2026,	
Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh	In addition to Their Lordships' list and determination, shall also take up urgent matters, if any, from the list and determination of DIVISION BENCH-III.
Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh	Shall sit together and take up urgent matters, if any, from the list and determination of DIVISION BENCH-II.
Hon'ble Mr. Justice W. Diengdoh	In addition to His Lordship's list and determination, shall also take up urgent matters, if any, from the list and determination of Hon'ble Mr. Justice B. Bhattacharjee.

Further, it is notified that the matters listed before DIVISION BENCH-II, DIVISION BENCH-III, the DIVISION BENCH comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice B. Bhattacharjee, and the SINGLE BENCH of Hon'ble Mr. Justice B. Bhattacharjee, on any of the aforesaid dates shall stand adjourned and be listed in due course.

By Order,

JOINT REGISTRAR (LISTING)

Dated Shillong, the 09th March, 2026

Memo NO.HCM.III/166/2019-Judl./Part-I/567A

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of Her Ladyship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) -cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court Officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.


JOINT REGISTRAR (LISTING)